

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 02.30 PM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/66/ (IB)/2017

NAME OF THE PETITIONER(S) : ICICI BANK LTD

NAME OF THE RESPONDENT(S) : ELKEMET PVT LTD

UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM		

*E. Omprakash, Senior Counsel,
Instructed by R. Imayavaramban
for M/s. Ramalingam & Associates*

*... Petitioner (ICICI BANK) R. Jayaraj
9840266204*

ORDER

Mr. E. Om Prakash, Counsel for Petitioner present. No representation on behalf of the Respondent. Counsel for Petitioner is directed to serve a private notice to the Respondent and file the proof of service by the next date of hearing. **Put up on 18.07.2017 at 10.30 A.M.**


(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)